

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1017
TO BE ANSWERED ON 18.09.2020

NCW AND SAFETY OF WOMEN

1017. SHRIMATI VANGA GEETHA VISWANATH
SHRI KOTHA PRABHAKAR REDDY

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note of the timeline provided by National Commission of Women (NCW) and its utility in reaching out to woman in distress, if so, the details thereof and if not, the reasons therefor; and
- (b) the steps taken/being taken in this regard to help women in distress in times of need and action plan to tackle such situations in future?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SRIMATI SMRITI ZUBIN IRANI)

(a) &(b) : National Commission for Women (NCW) (Procedure) Regulations, 2005 prescribes for procedure to deal with complaints received by the Commission and NCW has also developed a Standard Operating Procedure (SoP) for dealing with the complaints. In addition to handling complaints through regular mode, NCW helps women in distress through a dedicated WhatsApp Number 72177 35372 for reporting domestic violence cases. Since the launch of this number on 10.04.2020, 1434 cases of domestic violence have been reported on this number. Further, NCW takes cognizance of the grievances relating to domestic violence reported in social media. The complaints received by NCW are acted upon by coordinating with victims, police and other authorities to provide necessary assistance. The Commission has also constituted a special task force to assist elderly people.
